

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1374(KB)2020
APPEAL (IBC)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	BIL INFRATECH LIMITED VS BIL INFRATECH LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Subodh Kr. Agarwal, CA] For the Liquidator

Ms. Pooja Agarwal, Adv.]

Mr. Anand Das, Adv.] For the Appellant APPEAL (IBC)/1(KB)2024

ORDER

1. Ld. Authorised Representative/Counsel appearing on behalf of the liquidator present.
Ld. Counsel appearing on behalf of the appellant present.
2. **APPEAL (IBC)/1(KB)2024:**
 - a. Hard copy is not available. Let the same be provided, in the meantime.
 - b. List this matter for further consideration on **18.07.2024**.
3. List the main CP for further consideration on **18.07.2024** has already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.